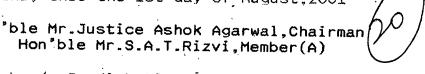
Central Administrative Tribunal, Principal Bench

Contempt Petition No.202 of 2001 in Original Application No.1488 of 2000

New Delhi, this the 1st day of August, 2001

Hon'ble Mr.Justice Ashok Agarwal,Chairman



- 1 Jatadhar Singh s/o Jagdish Singh
- 2.Bhuwan Chandra s/o Tara Datt Joshi
- 3.Shri Bhagwan Singh s/o Nand Ram
- 4..Chandra Bahadur.s/o Tul Bahadur
- 5.Rohtas Kumar s/o Jeet Ram
- 6. Jhawlal s/o Mangal Prasad
- 7. Ratan Lal s/o (Jeth) Prasad
- 8.Shyamlal s/o Sam Prasad Ram
- 9.Braham Singh s/o Ram Chandra
- 10.Rajindra Kumar s/o Nahar Singh
- 11.Madanlal s/o Budh Ram
- 12.Sahab Singh s/o Dalip Singh .
- 13.Shankar Singh s/o Bhagwan Singh
- 14.Rai Singh Pathania s/o Bhar Singh
- 15.Nafe Singh s/o Goverdhan Singh
- 16.Lal Chand s/o Gopal Chand
- 17. Baba Lal s/o Gansi Ram
- 18.Balwan s/o Umad Singh
- 19.Mahipal Singh s/o Lal Singh
- 20. Iswar Singh s/o Saroop Singh
- 21.Chhote Singh s/o Rang Bahadur Singh
- 22.Dharam Singh s/o Data Ram
- 23.Udai Singh s/o Bisan Singh
- 24.Ram Singh s/o Dharam Singh
- 25.0m Prakash s/o Chattar Singh
- 26.Balbir Singh s/o Amilal 27.Chandi Prasad s/o Nand Ram
- 28 Ramesh Chand s/o Khem Chand
- 29. Iswar Singh s/o Ram Bhagat
- 30.Chattar Singh s/o Risal Singh
- 31.Gopal Singh s/o Soban Singh
- 32.Ram Singh s/o Man Singh
- 33.Harpal Singh s/o Kishan Singh
- 34.Mangal s/o Guniya Ram
- 35.Gauri Datt s/o Daya Kishan
- 36.Bhim Singh s/o Jodha Ram
- 37.Mukesh Kumar s/o Bahori Lal
- 38.Vinod Kumar s/o Hari Lal
- 39.Kanti Prasad s/o Shri Niwas
- 40.Raj Kumar s/o Purom Singh
- 41.Mahabir Singh s/o Man Singh
- 42.Shib Kumar Tyagi s/oʻShri C.K.Singh
- 43. Hoshiar Singh s/o Pratap Singh
- 44.Bhushan Kaur s/o Laxman Dass 45.Prem Prakash s/o Lt. Shri Hari Ram
- 46.Ravi Shankar s/o Lt. Suraj Prem Kanth
- 47.Ram Singh s/o Chhutylal
- 48.Vijay Kumar s/o Chhetylal
- 49.Anjad Dhawaj s/o Lt.Anokey Lal
- 50.Ajit Kumar s/o Lt.Ishwar
- 51.Vinod Kumar s/o Shri Laxman Prasad
- 52.Mahesh Singh s/o Shri Phirey Singh
- 53.Hira Singh s/o Shri Bhagmal
- 54.Sambu Nath Sharma s/o Ram Nath Sharma

55.Man Singh s/o Shri Subay Singh

- Applicants

(By Advocate: Shri M.K.Gupta)

Yersus

- 1.Shri Yogendra Narain Secretary Ministry of Defence New Delhi-1
- 2.Lt.Gen Hari Uniyal
 The Engineer-in-Chief
 Army Headquarters
 Kashmir House,
 New Delhi-1
- 3.Maj.General Madhav Arren, The Chief Engineer Western Command Chandimandir Chandigarh
- 4.Shri Narender Kumar The Chief Engineer Delhi Zone Delhi Cantt. New Delhi-10

- Respondents

(By Advocate: Shri R.N.Singh, proxy for Shri R.V.Sinha)

O.R.D.E.R(ORAL)

By Justice Ashok Agarwal Chairman

By an order passed today (1.8.2001) in R.A.No.168/2001, certain clarifications have been issued and time to comply with the directions has been extended. In view of this, Shri Gupta, learned counsel appearing on behalf of the applicants seeks liberty to withdraw the present C.P. Liberty sought, is granted. No order as to costs.

(S.A.T. Rizvi) Member(A)

(Ashok Agarwal) Chairman

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